

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Civil Appeal No(s). 4788-4790/2012

SANJAY SHARMA & ORS.

Appellant(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(with interim relief and office report)

Date : 23/09/2014 These appeals were called on for hearing today.

For Appellant(s)

Mr. Samir Ali Khan,Adv.

For Respondent(s)

Mr. Ashutosh Kr. Sharma, Adv.

Mr. Abhishek Atrey,Adv.

Mr. Aishwarya Pathak, Adv.

Mr. Ardhendumauli Kumar Prasad,Adv.

Mr. R. C. Kohli,Adv.

Ms. Anuradha Mutatkar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Certificate of service is awaited since January, 2013.

Let fresh notice be issued to respondent Nos.3, 4, 7 and 15 in

C.A.No.4788/2012, respondent Nos.3 to 5 and 8 in

C.A.No.4789/2012 and respondent No.3 in CA No.4790/2012.

List again on 5.12.2014.

(PANKAJ BHANDARI)
Registrar